NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP 76/14	IA 57/17 in TP_70/16	For orders on IA	397/398	Murugayah Kanapaty & 2 Others Vs Malind Properties Pvt. Ltd. & 5 Ors.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. LAKSHMI MENON	Respondents 1-345	Labohni.
(For C.K NANDAKUMAR	V	V
Law Chambers)		
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+91 98800+3412	45800	
<u>E-p</u>		
9 K K8313K83	ORDER	

Matter is listed today for clarification. I.A 57/17 is taken up today for further hearing. The Tribunal requires further clarification in I.A 57/17. Therefore, it is ordered to be list it on 07/12/2017.

Member (T)

Member (J)